

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.734 of 2019

IN THE MATTER OF:

Manoj Gaur & Anr.

...Appellants

Versus

Ajay Jugran & Anr.

...Respondents

Present:

For Appellants: Shri Sidharth Joshi and Shri Dhananjay, Advocates

For Respondents: Shri Manoj Kumar Garg, Advocate (for IRP)

**Shri Suveer Dhyani and Shri Akshay Dhaundiyal
(Respondent No.1)**

ORDER

05.08.2019 List this matter before the Bench in which, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) is not a Member.

List the matter at the same stage of Orders after taking directions from the Hon'ble Chairperson, on 13th August, 2019.

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/gc